

**THE HIGH COURT OF MANIPUR**  
**AT IMPHAL**

**NOTIFICATION**  
*Imphal the 6<sup>th</sup> February, 2014*

HCM/MJS/T-1/92-Estt/ 1929 Shri N. Rajnikanta Singh, Joint Registrar (Judl. & Bench), High Court of Manipur who is promoted to MJS Grade – I on ad-hoc basis for a period of one year vide Government order No. 4/4/92-Judl/L(Pt) dated 30.01.2014 is posted as Additional District & Sessions Judge (FTC), Manipur East with immediate effect.

In addition to his assigned duties as Additional District & Sessions Judge (FTC), Manipur East, Shri N. Rajnikanta Singh shall continue to remain in-charge of Joint Registrar (Judl. & Bench), High Court of Manipur until further order.


Sd/-

(S. Serto)  
REGISTRAR GENERAL  
HIGH COURT OF MANIPUR

*Endt. : HCM/MJS/T-1/92-Estt/ 1930-55 Imphal the 6<sup>th</sup> February, 2014*

Copy to :

1. The Accountant General (A&E), Manipur.
2. The Secretary (Law), Government of Manipur.
3. The District & Sessions Judge, Manipur East.
4. The Presiding Officer, MACT/Revenue Tribunal, Manipur.
5. The Judge, Family Court, Manipur.
6. The District & Sessions Judge, Bishnupur.
7. The District & Sessions Judge, Manipur West.
8. The District & Sessions Judge, Thoubal.
9. The Judge, Spl. Court (ND & PS), Manipur.
10. The Registrar, High Court of Manipur.
11. The District & Sessions Judge, Senapati.
12. Shri N. Rajnikanta Singh, Joint Registrar (Judl. & Bench), High Court of Manipur.
13. The Joint Registrar (Admn./PM & P), High Court of Manipur.
14. The CJM, Imphal East/Imphal West/Thoubal/Bishnupur/Tamenglong/Senapati/Ukhrul/Chandel/Churachandpur.
15. The Director, Printing and Stationery, Government of Manipur.  
- for publication of the above notification in the official Gazette.
16. ✓ The Deputy Registrar (Admn./PM & P)/CPC, High Court of Manipur  
- for uploading the notification in the official website.
17. The Deputy Registrar (Judl), High Court of Manipur.
18. The Assistant Registrar – I/II/III, High Court of Manipur.
19. The Principal Secretary to Hon'ble the Chief Justice, High Court of Manipur.
20. The Treasury Officer concerned.
21. The Superintendent ( )/S.R., High Court of Manipur.
22. The Private Secretary to Hon'ble Mr. Justice N. Kotiswar Singh.
23. The Private Secretary to the Chief Secretary, Govt. of Manipur.
24. The Private Secretary to the DGP, Govt. of Manipur.
25. The Order Book/Guard File.
26. The concerned file.

  
REGISTRAR GENERAL  
HIGH COURT OF MANIPUR